

## File No. 10/03/2017-NCLT राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छटा तल, ब्लॉक−3, सी. जी. ओ. कम्पलैक्स, लोधी रोड़, 6<sup>th</sup> Floor, Block-3, CGO Complex, Lodhi Road, नई दिल्ली/New Delhi- 110003 दिनॉक/ Dated: 4<sup>th</sup> October 2017

## ORDER

There shall be Special Bench at New Delhi on 16.10.2017 & 17.10.2017 to attend the matters listed before Ms. Ina Malhotra, Member (Judicial) and Shri S. K. Mohapatra, Member (Technical). The Special Bench shall comprise of:

## Special Bench at NCLT, New Delhi

Ms. Ina Malhotra, Member (Judicial)

This is in modification of Order of even number dated 19.5.2017 for 16.10.2017 & 17.10.2017, only.

By Order of the National Company Law Tribunal.

(Shiv Ram Bairwa) Registrar, NCLT Telephone: 24363451

## Copy to:-

- 1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal.
- 3. Secretary, National Company Law Tribunal, New Delhi.
- 4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh / Gauhati/Hyderabad.
- 5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
- 6. NCLT web site/ Notice Board.
- 7. The Institute of Chartered Accountants of India, ITO, New Delhi.
- 8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi 110003.
- 9. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
- 10. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
- 11. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
- 12. Bar Council, New Delhi/Mumbai.